

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 748/252/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2018.

NAME OF THE COMPANY: M/s. Rockfoot Footwear Pvt. Ltd. V/s. ROC

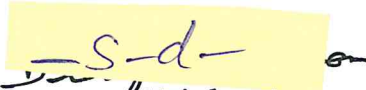
SECTION OF THE COMPANIES ACT: 252


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

ORDER

Notice to the RoC to file their report. To come upon 6th of September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)